

Declaration of Assets and Liabilities

Year-2024-25

SUSHMA., wife of DR RAM REKHA...aged 51 Years, belonging to BIHAR LEGISLATIVE ASSEMBLY, SECRETARIAT service and presently working as ASSISTANT SECTION OFFICER, BIHAR LEGISLATIVE ASSEMBLY, PATNA given here in below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) DR RAM REKHA	Dependant-2 Name AMRIT (SON)
(i)	Cash	Rs. 50000/-	Rs. 50000/-	Rs. 50000/-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	UCO BANK Rs 25,000/- SBI PATNA Rs 4,50,000/-	SBI BGSB Rs 12,00,000/- SBI PATNA Rs 10,000/- UCO BANK BGS. Rs 50,00,000/- GRAMIN BANK Rs 20,000/- SBI BGS. FD Rs 20,00,000	FD Rs 4,00,000/- BANK OF INDIA PATNA
(iii)	Bonds, Debentures and shares in Companies	SBI LIFE OF Rs 5,00,000/-	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC RS 11,00,000/- LIC Rs 60,00,000/- PPF Rs 1,25,000/- R.D. Rs 1,50,000/-	LIC Rs 5,00,000/- PPF Rs 1,25,000/- CENTRAL BANK. Rs 5,00,000/-	LIC Rs 5,00,000/- PPF Rs 4,00,000/- P.O. FD Rs 1,00,000/- S.A Rs 80,000/-
(v)	Motor Vehicles (details of make, etc.)	TWO WHEELER SCOOTY BALENO CAR	TWO WHEELER SCOOTY	NIL
(vi)	Jewellery (give details of weight and value)	500 GRAM GOLD	200 GRAM GOLD	300 GRAM GOLD
(vii)	Other assets, such as values of claims / interests	USG MACHIN E CT SCAN MACHINE	USG MACHIN E 02	NIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	ABOUT 8 KATTHA PANHAS AND 02 BIGHA 07 KATTHA IN RAMPUR DUMRA	ABOUT 5.5 BIGHA AND 18 KATTHA AND 11 KATTHA IN RAMPUR DUMRA	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	ABOUT 3.5 KATTHA PANHAS AND 1.5 KATTHA IN PATNA	ABOUT 3.5 KATTHA PANHAS AND 1.5 KATTHA IN PATNA	NIL
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	ABOUT 2.5 KATTHA PANHAS	NIL	NIL
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	1 KATTHA	NIL
(v)	Other (such as interest in property)	NIL	NIL	NIL

- (2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10/02/2024
(a)	(i) Loans from Banks	SBI BEGUSARAI	Rs 30,00,000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DFPPS1408B	2023-24
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- **PTS/BLA /1275**

Gender :- **F** (M/F)

Date of Birth :- **2 1 1 1 1 9 7 3** (DD/MM/YYYY)

Class/Group :- **B** (A/B/C)

Cadre :- **BIHAR
Legislative
Secretariat
SERVICE**

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.-
Bihar Secretariat Service etc.)

Home District :- **PATNA**

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature..... **Sushma**.....

Name of Employee:SUSHMA....

Place: **Patna**

Designation: ... ASST. SECTATION OFFICER

Date: **13**-02-2025.....

Department: **Health**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.